

NDIAC Section

Functions

1. All matters related to India International Arbitration Centre Act, 2019.
2. All matters related to Arbitration and Conciliation Act, 1996
3. All matters related to Mediation Bill
4. Matters relating to India International Arbitration Centre
5. Release of Grants to India International Arbitration Centre
6. Court cases relating to aforesaid subjects
7. Parliament Questions/matters related to aforesaid subjects
8. RTI and other miscellaneous issues relating to subjects allocated to section